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प्रस्ताव नहीं है। तथापि अनेक राज्य सरकारें भिन्न-भिन्न पात्रता मानदंडों और पेंशन दरों से वृद्धावस्था पेंशन योजना चला रही हैं। केन्द्र सरकार ने भी एक राष्ट्रीय सामाजिक सहायता योजना की घोषणा की है जिसमें अन्य बातों के साथ-साथ 65 वर्ष से अधिक उम्र वाले निस्सहाय व्यक्तियों की प्रतिमाह 75 रुपये की दर से वृद्धावस्था पेंशन देने; परिवार के लिए रोजी कमाने वाले व्यक्ति (मुखिया) की प्राकृतिक रूप से दुर्घटना में हुई मृत्यु पर उनके परिवारों को क्रमशः 5000/- रुपये और 10,000 रु॰ का एकमुस्त पारिवारिक लाभ देने की व्यवस्था है।

Delicensing Petrochemical Sector

2758. SHRI GOPALSINGH G. SOLANKI: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

- (a) whether Government have decided to delicense the petrochemical sector;
- (b) if so, since when and the reasons therefor; and
- (c) the number of units delicensed so far and the number of units/plants delicensed so far and the number of units likely to be delicensed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS (SHRI FERTILIZERS EDUARDO FALEIRO): (a) to (c) Under the new Industrial **Policy** announced Government in July. 1991. the Petrochemical Industry has been by and large delicensed, except items whose manufacture involves hazardous processes. In respect of new projects for manufacture of articles not covered by compulsory licensing or their substantial expansion, the industrial undertaking are required to file a memorandum in the prescribed form to the Secretariat for Industrial Approvals (SIA) in the Ministry of Industry.

There is no proposal under consideration to delicense any more petrochemical item, at this juncture.

Misuse of Amout Allocated to IDPL

to Questions

- 2759. SHRI GAYA SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that the amount allocated to IDPL under National Renewal Fund has been misused and the said amount was not meant for Muzaffarpur unit of IDPL as there was not surplus workforce there;
- (b) whether it is also a fact that unwarranted VRS and undue transfer of workmen with malafide intention resulted in closure of production block No. II and III and they cannot be revived unless fresh recruitment is made; and
- (c) if so, the measures taken to check these irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS (SHRI FERTILIZERS **EDUARDO** FALEIRO): (a) In terms of the revival package approved by the Government and the Board for Industrial and Financial Reconstruction (BIFR), IDPL was provided with Grant-in-Aid on account of expenditure on Voluntary Retirement Scheme (VRS). The VRS was for entire IDPL and for all employees irrespective of the unit where such employee was working.

- (b) No, Sir.,
- (c) Does not arise.

Financial Grants for Secondary Education

2760. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the different programmes of the Government to provide financial grant for Secondary Education in the country.
- (b) the Institutions entitled for the grants and the conditions for getting the grants; and
- (c) how many Institutions are getting this type of grant in Karnataka and the

names of such institutions and the amount received by them so far during

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF

EDUCATION) (DR. KRUPASINDHU BHOI): (a) to (c) Following is the list of some of the major Govt. programmes under which assistance is provided for Secondary Education in the country:

Statement

| S. No. | Name of the Scheme | Bodies to whom assistance is rendered | Conditions of grant | Purpose of assistance | Details of institutions in Karnataka and amount sanctioned so far |
|-----------|--|---|--|---|--|
| 1. | | State Govts/UT Administrations/ NGOs | assistance for conducting experimental and innovative programmes | 1. Conducting experimental innovative programmes. 2. Upgradation of science laboratories. 3. Upgradation of libraries. 4. Training of Science & mathematics teachers. | during 1995-96 Govt. of Karnataka Rs. 440 lakhs. |
| 2. | Environmental orientation to School Education. | State Govt./UT Admn. | | Infusing environmental concept in curricula of various subjects. | No. assistance rendered so far to Govt. of Karnataka. |
| 3. | Strengthening of Boarding/ Hostel facilities for girl students | organisations/ Societies Public Trusts/Non- | registered for atleast 3 years. 2. NGOs running hostels boarding houses should | sections in Secondary and Higher Secondary | rendered so (ar to |
| 4. | | ditate Govts/UT Administrations/ NGOs | provided to registered NGOs who are registered for atleast three years. | Introduction of vocational courses at +2 level in schools. Taking up projects of innovative nature in non-formal manner. | Trust, Gulbarga. (Rs. 1.36 lukh) Mattadahally Jagilvanram Sarvodaya Sangh, |